

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 53 OF 2016 &
IA NO. 138 OF 2016**

Dated: 18th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

TANGEDCO & Ors. ...Appellant(s)
M/s Century Flour Mills Ltd. & Anr. ...Respondent(s)

Versus

Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit for R-1

ORDER

Admit. Issue notice on the appeal as well as on the I.A. No. 138 of 2016 (Application for stay). Mr. Anand K. Ganesan takes notice on behalf of respondent No.1. Notice be issued to the other respondents returnable on 01.04.2016. Dasti in addition is permitted.

List the I.A. for hearing on **01.04.2016**. In the meantime, learned counsel for respondent No.1 may file reply to the I.A. if he so desires on or before 30.03.2016 after serving copy on the other side.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk